COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)

IA NOs. 587 & 588 OF 2016 IN
DFR NO. 3033 OF 2016

Dated : 15th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

TANGEDCO … Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. …. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

ORDER

Affidavit of service is not filed. Learned counsel for the Appellant seeks two weeks time to file affidavit of service.

List the matter on ***04.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr